

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/102/2017
NAME OF THE PETITIONER(S) : SARALA HOUSING PVT LTD
UNDER SECTION : 252


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	P. Raja Prabhu	CA for petitioner	
2.	B. Sarathbabu Advocate.	Representative of ROC, Chennai Respondent	

ORDER

Counsel for petitioner present. Representative of ROC is present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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